

PPP mode for Panchayati Raj Institutions

1154. SHRI HUSAIN DALWAI: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the various premises for the establishment of the Public Private Partnerships in the ambit of the Panchayati Raj Institutions;
- (b) the number of such scheme that are operating and what is their method; and
- (c) break up of such schemes that are currently operational at the level of PRIs, State-wise?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) to (c) In order to meet the requirement of Capacity Building and Training (CB&T) of over three million Elected Representatives and Functionaries associated with the three tiers of Panchayati Raj Institutions (PRIs) in the country, while continuing its efforts to strengthen the traditional training institutions, this Ministry has been exploring the option of outsourcing the training programmes to suitable agencies as well. As a first step in the direction of outsourcing, the Ministry organized a PRI CB & T Business Meet on 7th January, 2010. More than 230 participants, representing over 100 Service Providing Organisations attended the event. Also, over 40 officials represented 23 States/UT-specific Panchayati Raj Departments / Organisations. Since then, the Ministry has been encouraging States to consider adopting the option of outsourcing for PRI CB & T to deliver under its programmes. Ministry has published a Reference Guide for Outsourcing PRI Capacity Building & Training Related Activities which is also available on the Ministry website <pri-resources.in>. As of now, Kerala, Andhra Pradesh, Rajasthan, Maharashtra, Odisha, Punjab, Jharkhand, Haryana and Uttar Pradesh have engaged the services of Service Providing Agencies (SPAs) for undertaking various CB & T activities.

Besides, there is a Central Sector Scheme called Rural Business Hubs (RBHs) being implemented by this Ministry, which is based on the principle of Public-Private-Panchayat-Partnership. This Scheme is applicable in all the BRGF districts and all the districts in the North Eastern Region. Till date, 76 number of schemes have been sanctioned. The State-wise details are given in the Statement.

Statement

Statewise details of Rural Business Hub Scheme

Sl.No.	Name of State	No. of Proposals Approved for Implementing Agencies in different States					Total Projects	Amount Released (Rs. in Lakh)					Total Released (Rs. in Lakh)
		2007-08	2008-09	2009-10	2010-11	2011-12		2007-08	2008-09	2009-10	2010-11	2011-12	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	0	0	2	1	1	3	0.00	0.00	13.95	6.38	7.26	27.58
2	Arunachal Pradesh	0	0	0	1		1	0.00	0.00	0.00	6.60	0.00	6.60
3	Assam	2	0	2	0		4	14.49	0.00	14.18	2.46	2.27	33.39
4	Bihar	1	0	0	0		1	3.49	0.00	1.16	0.00	0.00	4.65
5	Chhattisgarh	6	2	0	0		8	37.63	16.47	13.13	0.00	0.00	67.22
6	Haryana	0	0	0	1		1	0.00	0.00	0.00	10.94	0.00	10.94
7	Himachal Pradesh	0	4	0	0		4	0.00	24.00	7.09	0.00	0.00	31.09
8	Jharkhand	1	7	0	0		8	7.50	42.08	8.34	0.00	5.70	63.61
9	Karnataka	1	0	1	0		2	12.49	0.00	2.56	0.00	0.00	15.05
10	Kerala	0	1	2	0		3	0.00	7.50	12.63	0.00	0.00	20.13

1	2	3	4	5	6	7	8	9	10	11	12	13	14
11	Madhya Pradesh	0	0	0	1		1	0.00	0.00	0.00	6.62	0.00	6.62
12	Maharashtra	0	1	4	0		5	0.00	2.56	30.78	0.00	0.00	33.34
13	Manipur	1	0	1	1		3	7.34	1.22	7.89	13.89	0.00	30.34
14	Meghalaya	0	0	1	0		1	0.00	0.00	9.29	0.00	0.00	9.29
15	Orissa	0	0	0	1		1	0.00	0.00	0.00	7.05	0.00	7.05
16	Rajasthan	3	5	0	0		8	19.00	36.63	3.85	0.00	2.38	61.85
17	Tamil Nadu	1	2	0	0		3	2.25	13.80	0.69	4.60	0.00	21.33
18	Tripura	1	0	0	0		1	7.50	0.00	0.00	0.00	0.00	7.50
19	Uttar Pradesh	2	2	1	2	1	8	6.71	15.20	11.02	21.92	11.05	65.91
20	Jttarakhand	0	1	0	0		1	0.00	7.13	0.00	2.38	0.00	9.50
21	West Bengal	1	1	3	0	3	8	4.26	8.24	20.25	3.36	9.67	45.78
	TOTAL	20	26	17	8	5	76	122.65	174.82	156.81	86.17	38.32	578.77